

Government of Rajasthan  
Justice Department

No: F.1(10)/Meeting/Justice/2013-Part/301

Dated : 3-6-2015

Circular

1. You are requested to nominate an officer, not below the rank of Special Secretary/ Joint Secretary and entrust him with all the work related to the Justice Department website "LITES" (Litigation Information Tracking & Evaluation System). They are designated as State Level-Nodal Officer for LITES. (Their names and their phone numbers as well as mobile numbers may be emailed on [Justice-deptt@rajasthan.gov.in](mailto:Justice-deptt@rajasthan.gov.in) and also send a hard copy to the Justice Department latest by 9<sup>th</sup> of June, 2015.)
2. You are also requested to nominate the senior most officer of your department in each district so that he may discharge his duties related to the LITES in the district, under the overall control and supervision of the District Magistrate. Thus nominated officer in each district by you may be designated as the Departmental District level Nodal Officer for LITES. (Their names and their phone numbers as well as mobile numbers may be emailed on [Justice-deptt@rajasthan.gov.in](mailto:Justice-deptt@rajasthan.gov.in) and also send a hard copy to the Justice Department latest by 9<sup>th</sup> of June, 2015.)
3. All the District Magistrates are authorised to act as the Nodal Officer (at the district level) for the whole of the district for LITES and shall be responsible for monitoring, supervision and guidance to all the departmental district level nodal officers in the district to be nominated by the ACS/ Pr. Secy/ Secy of every department (as mentioned in para-II of this circular. (Note : The District Magistrate is hereby authorised to nominate another senior officer whom he thinks fit as his nominee to act as the Nodal Officer on his behalf if he is otherwise busy/engaged.)

*2/3/3.6.15*

**(Deepak Maheshwari)**  
Principal Secretary  
Law, Legal Affairs & Justice

ACS/ Pr. Secretary/ Secretary

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Divisional Commissioner

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Spl. Secretary, Justice Department  
S.A. to Honble Minister, Home & Justice  
PS to the Pr. Secretary, Justice Department  
District Magistrate

*2/3/3.6.15*

**(Deepak Maheshwari)**  
Principal Secretary  
Law, Legal Affairs & Justice